

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 237 OF 2018 & IA NO. 239 OF 2018 IN
DFR NO. 425 OF 2018

Dated: 26th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

PSPN Synergy Pvt. Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission (UPERC)
& Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Sourav Roy

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

ORDER

List this matter on **06.03.2018**, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/vt